

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 17174 OF 2015**

WITH PRAYER FOR INTERIM RELIEF

WITH

**INTERLOCUTORY APPLICATION NO. 1**

(Application for exemption from filing official translation)

MAUSAMMAT GOMATI DEVI

...PETITIONER(S)

VERSUS

RAM DARAS AND 2 OTHERS

...RESPONDENT(S)

**OFFICE REPORT**

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 07.04.2015 filed by the Petitioner before the High Court of Judicature at Allahabad, Lucknow Bench in Second Appeal No. 288 of 2015.

It is submitted that Counsel for the Petitioner has on 19.11.2015 filed documents as per letter of undertaking & same are being circulated to the Hon'ble Court.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 26<sup>th</sup> day of November, 2015.

**ASSISTANT REGISTRAR**

Copy to:

Mr. Devvrat, Advocate

Mr. Nischal Kumar Neeraj, Advocate

**ASSISTANT REGISTRAR**